

pany Limited for installation of Gas-based Combined Cycle Plant of 180 MW (120 MW GT + 60 MW ST) at Trombay with the concurrence of the State authorities has been techno-economically appraised and found to be in order by the Central Electricity Authority. The scheme could be accorded former techno-economic clearance after all the necessary clearance such as clearance from environmental angle, State Pollution Control Board and Civil Aviation authorities have been obtained by the Project authorities

Assessment of Liabilities against Drug Companies

230. SHRI KALPNATH SONKAR:
SHRI K MANVENDRA
SINGH

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether his Ministry has decided to scrutinise the assessment of liabilities against drug companies; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI. M.S GURUPADASWAMY): (a) and (b). A number of complaints were received, alleging that the amounts in respect of companies involved in the Supreme Court case and other companies have not been correctly determined. It was, therefore, decided to review the amounts assessed. The process of review is still in progress.

Schemes launched in Punjab

231. DR. DAULATRAO SONUJI AHER: Will the Minister of INDUSTRY be pleased to state:

(a) the details of schemes which have been launched in Punjab with a view to generating more employment potential in the industrial sector particularly in small scale rural and agro based industries; and

(b) the progress made in implementation of the scheme for which Punjab Government had taken a decision regarding composite loans to projects involving investment upto rupees one lakh being financed by the Punjab Financial Corporation?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) and (b). The information is being collected and will be laid on the Table of the House

Capacity Utilisation of Power Plants in Punjab

232. BABA SUCHA SINGH: Will the Minister of ENERGY be pleased to state:

(a) the details of power generating units in Punjab;

(b) whether these units are functioning below their installed capacity, if so, the reasons thereof,

(c) whether there is any proposal for setting up of new thermal power plants in Punjab; and

(d) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The details of the power generating units in Punjab as on 31.7.1990 are as under: